## MUMBAI BENCH, MUMBAI

C.S.P. No. 18/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2017

NAME OF THE PARTIES: M/s. Famous Studio Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

ag. Adwocate Krishna advocates for the kedia, Huwanshu Petitioner Company
Vidhani, Milia Vaz and Sanchor Gokhali ilby
M/s Knantan & Co.

## <u>ORDER</u>

## C.S.P. No. 18/230-232/NCLT/MB/MAH/2017

For having the office of RD of Mumbai reported that the requisite documents have not been supplied by Petitioner, the Petitioner is hereby directed to supply copies of the documents within one week hereof. RD of Mumbai is directed to file his report within three weeks hereof.

List this matter on 29.03.2017.

Sd/-

B. S.V. PRAKASH KUMAR

Member (Judicial)